

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/541(CHE)/2023**

**PETITION NUMBER : CP(IB)/56(CHE)/2022**

**NAME OF THE APPLICANT : R.Thamodharan (RP) of  
M/s. Cethar Constructions Ltd**

**NAME OF THE RESPONDENT(S) : NK. Pothiraj (Former Managing Director)  
of M/s. Cethar Constructions Ltd &  
3 Others**

**UNDER SECTION : Sec 19(2) & 25(2)(a) of IBC, 2016 r/w Rule  
11 of NCLT rules, 2016**

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**ORDER**

Ld. Counsel Mr. B. Dhanaraj for the RP. Mr.Thamodharan, RP is present in person. Ld. Counsel Mr. Ramesh Kumar for R1 and R2. Ld. Counsel Mr. A.G. Sathyanarayana for R4.

Based on the order dated 21.04.2024 a status report has been filed by R4 vide SR.No.1492 dated 22.03.2024.

List this application for arguments along with connected Application on **07.05.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk